THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir.

(b) Does not arise.

UNREALISED TELEPHONE BILLS IN 1966

*263. SHRI MAHAMMAD HANEEF: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) the amount of outstanding unrealised Bills in Delhi Telephones in the year 1966; and

(b) what efforts have so far been made to realise the dues?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI I. K. GUJRAL): (a) Rs. 2.18 crore_s on 1st April, 1967 for bills issued upto 31st December, 1966.

(b) Action has been taken to enforce disconnection of telephones of defaulting subscribers. Other special steps, such as, pursuing the defaulting subscribers, recourse to legal action, where necessary, are also being taken to secure early settlement. A special Persuit Cell has also been created since July, 1965 and it is showing good results towards liquidation of old arrears.

SELECTION OF GOVERNORS

*264. SHRI BHUPESH GUPTA: SHRI NIRANJAN VARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the question of the selection of persons for appointment as Governors in some of the States is under consideration of Covernment; and

(b) whether the opinions of the Ohief Ministers of non-Congress State Governments have been sought for or received in regard to this matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The Chief Minister of the State concerned is consulted before the appointment of a Governor, and this has been done or will be done in respect of the appointments that are to be made.

EDUCATION MINISTERS' CONFERENCE

*265. SHRI M. V BHADRAM: SHRI JAGAT NARAIN: SHRIMATI USHA BARTHA-KUR:

Will the Minister of EDUCATION be pleased to state:

(a) the subjects which were discussed at the Education Ministers' Conference held recently in New Delhi;

(b) what were the decisions arrived at at the Conference;

(c) whether the Conference has recommended that Education at all levels, including technology and medicine, should be impartial in the respective regional languages; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) A copy of the full text of Resolutions adopted at the Conference is placed on the Table of the House. [See Appendix LX, Annexure No. 12].

(c) Yes, Sir.

(d) The matter is under consideration of the Government.

*286. [Transferred to the 12th June, 1967].